

*[English]***Almati Irrigation Project**

6146. SHRI CH. VIDYASAGAR RAO : Will the PRIME MINISTER be pleased to state :

(a) whether the Union Government are aware that several thousands of acres of land in Andhra Pradesh are likely to get dried up due to raising the level of Almati irrigation project across Krishna river in Karnataka;

(b) if so, the details thereof;

(c) whether the Government of Andhra Pradesh has sent any request to the Union Government to intervene in the matter; and

(d) if so, the decision taken by the Union Government to resolve the issue permanently?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) to (d) The Government of Andhra Pradesh have apprehensions that utilisation of Krishna Waters by Government of Karnataka may be far in excess of allocations made by Krishna Water Disputes Tribunal if the proposal of Government of Karnataka to increase the Full Reservoir Level of Almati dam upto Elevation of 524.256 meters is allowed as this will adversely affect the Irrigation needs in the down streams area of Andhra Pradesh. The matter is however at present subjudice in the Hon'ble Supreme Court of India on account of suits filed by both the States.

**Pepsi Co. Inc.**

6147. DR. BIZAY SONKAR SHASTRI: Will the PRIME MINISTER be pleased to state :

(a) whether in some countries subsidiaries of Pepsi Co. Inc. are classifying concentrates for its beverages under CSH 3302.10/CSH 2108.10;

(b) if so, the details thereof; and

(c) the CSH classification adopted by Pepsi Foods Limited when they first commenced manufacture of concentrates in India and the rate of excise duty then payable under such classification?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) to (c) The information is being collected and will be laid on the Table of the House.

**Supply of Power Tiller**

6148. SHRIMATI GEETA MUKHERJEE : Will the PRIME MINISTER be pleased to state :

(a) whether there is any scheme to provide Power Tillers to various State Governments;

(b) if so, the details of the scheme; and

(c) the number of Power Tillers distributed to each State during the current year?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) Under Centrally Sponsored 'Integrated Cereals Development Programme in Rice Based Cropping System Areas' (ICDP-Rice) incentives are being provided to the farmers on 'power tillers'.

(b) For 'power tillers' incentive @ 50% of the cost limited to Rs.30,000 per unit is admissible to the farmers under the scheme.

(c) A statement showing State-wise targets fixed, as of now, for the distribution of 'power tillers' during 1998-99 is attached. However, it is too early to know the progress made by the States.

**Statement**

*Statement showing targets of number of 'power tillers' to be distributed under ICDP-Rice during 1998-99*

Sl.No.	State	1998-99 (Targets)
1.	Andhra Pradesh	500
2.	Arunachal Pradesh	60
3.	Assam	200
4.	Bihar	300
5.	Goa	100
6.	Kerala	250
7.	Madhya Pradesh	300
8.	Manipur	80
9.	Maghalaya	80
10.	Mizoram	35
11.	Nagaland	150
12.	Orissa	1000
13.	Tamil Nadu	350
14.	Tripura	150
15.	Uttar Pradesh	Nil
16.	West Bengal	300
17.	Pondicherry	80
<b>Total</b>		<b>3935</b>

**Departmental Exams.**

6149. SHRI NRIPEN GOSWAMI : Will the PRIME MINISTER be pleased to state :